

Name of the Corporate Debtor	Chakaradhari Properties Private Limited	Date of commencement of CIRP	12-Nov-25	List of creditors as on:	07-Dec-25
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Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl No	Category of Creditor	Summary of Claims received		Summary of claims admitted		Amount of Contingent Claims	Amount of claims not admitted	Amount of Claims under verification	Details In Annexure	Reference Tab	Remarks, if any
		No. of Claims	Amount (INR)	No. of Claims	Amount (INR)	Amount (INR)	Amount (INR)	Amount (INR)			
1	Secured Financial creditors belonging to any class of creditors	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
2	Unsecured Financial creditors belonging to any class of creditors	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
3	Secured Financial creditors (other than financial creditors belonging to any class of creditors)	1	327,93,49,562	1	327,93,49,562	-	-	327,93,49,562	A-3	A3 'IA1	rantee case for which loan was given
4	Unsecured Financial creditors (other than financial creditors belonging to any class of creditors)	NA	NA	-	-	-	-	NA	NA	A4 'IA1	-
5	Operational creditors (Workmen)	NA	NA	NA	NA	NA	-	NA	NA	NA	NA
6	Operational creditors (Employees)	0	NA	-	-	-	-	NA	A-6	A6 'IA1	-
7	Operational creditors (Government Dues)	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
8	Operational creditors (Other than workmen and Employees and Government dues)	NA	NA	0	-	-	-	NA	A-8	A8 'IA1	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Total		1	327,93,49,562	1	327,93,49,562	-	-	327,93,49,562			

-rounded off to the nearest rupee